

[Shri Bhishma Narain Singh]

bers have demanded from Ministers concerning the points raised by them; I will communicate them to the Ministers concerned. The second part concerns the Business Advisory Committee; I will bring those points to the notice of the Business Advisory Committee.

12.42 hrs.

**STATEMENT RE. PROVISION OF RELIEF TO THE RELIEF CAMPS IN TRIPURA**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): Mr. Speaker, Sir, in response to a telegraphic request from the Government of Tripura, the Indian Red Cross Society rushed to Agartala by air and road transport, four metric tonnes blankets, clothings, powdered milk and medicament in aid of the homeless in the various camps in Tripura.

At the request of the State Government, the Ministry of Health is airlifting additional medical supplies comprising fourteen items of medicines including anti-diarrhoeal, anthe-metics (medicine for worms) anti-biotics etc.

A further supply consisting of 1 lac doses of cholera vaccine is also being airlifted to Tripura. In addition, 2 medical teams consisting of two Doctors and one Pharmacist each with two self-contained medical units have been airlifted by the Indian Red Cross Society on 16th June, 1980. Besides, a team consisting of one Surgeon, Physician, Paediatrician; Orthopaedic Surgeon, Anaesthetist, each and three Junior Doctors—all from Safdarjung Hospital, New Delhi,—have been kept in readiness for airlift to Agartala on receipt of communication, if any, from the State Government.

The needs for additional reinforcements are being reviewed at co-ordination meeting of the Directorate Ge-

neral of Health Services and the Red Cross which I have initiated already.

**ELECTION TO COMMITTEE**

**CENTRAL SILK BOARD**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): I beg to move:

“That in pursuance of sub-section (3) (c) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act.”

MR. SPEAKER: The question is:

“That in pursuance of sub-section (3) (c) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act.”

*The motion was adopted.*

12.46 hrs.

**MATTERS UNDER RULE 377**

- (i) REPORTED LAY-OFF OF WORKERS BY M/s. UNION NORTH JUTE MILL., WEST BENGAL

MR. SPEAKER: Shri Bosu.

AN HON MEMBER: Sir, he is not in his seat.

MR. SPEAKER: You are caught on the wrong foot.